

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 313
(IB)-470(ND)/2017
CA/479/2019

IN THE MATTER OF:
Sh. Amit Kumar Malik

...Applicant/Petitioner

Versus

M/s. Kindle Developers Pvt. Ltd.

...Respondent

SECTION

U/s 7 of IBC, 2016

Order Delivered on 02.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

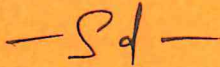
SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

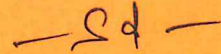
For the Applicant : Mr. Prateek Kushwaha, Mr. Kanishk Khetan,
Adv. Mr. Abhay Kaushik, Adv. in C.A. 1561/2019
For the Respondent : Mr. Nakul Mehta, Mr. Gourav Jain, Adv. in
C.A. 479/2020
For Home Buyers : Mr. Rakesh Kumar, Mr. Aditya Nayyar

ORDER

Renotify this case on 14th September, 2020



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)